

**THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMAD USMAN ARIF) :**  
(a) to (c) The requisite information is being collected and will be laid on the Table of the Sabha.

**Strike in Aralam Farm in Kerala**

4807. **SHRIMATI SUSEELA GOPALAN :**  
Will the Minister of AGRICULTURE be pleased to state :

(a) whether the workers of Aralam Farm in Kerala had gone on token strike on 6 August, 1983;

(b) what are the demands raised by the workers;

(c) the steps Government have taken to redress their grievances and the demands conceded by Government; and

(d) if none of the demands have been conceded the reasons for not taking any steps?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) :** (a) Yes, Sir.

(b) The demands raised by the Workers are as follows :-

1. Educational Facilities to the Children, of the workers.
2. Appointment of daily paid workers to Various posts in relaxation of educational qualifications and experience.
3. Increase of wages.
4. Regularisation of daily paid workers.
4. Payment of bonus at the rate of 15%.
6. Accommodation to workers.

(c) and (d) The Aralam Farm in Kerala is managed by the State Farms Corporation of India Ltd. The Corporation

has agreed to (i) provide educational facilities to the children of workers, (ii) relax qualifications for appointment to various posts in the Corporation in deserving cases, (iii) pay Rs. 1/- over and above the wages, being fixed by the State Government under the Minimum Wages Act, and Aralam Farm and (iv) regularise the daily paid workers, depending upon the availability of work throughout the year. The Corporation is paying Bonus to its workers according to the provisions contained in Payment of Bonus Act and efforts are also made to provide accommodation to workers, as far as possible.

**Central Assistance for Development of Forests in Orissa**

4808. **SHRI RASA BEHARI BEHERA :**  
Will the Minister of AGRICULTURE be pleased to state :

(a) the amount of Central assistance given for the development of forests in Orissa State during 1982-83 and 1983-84;

(b) the amount utilised in the State during the above period;

(c) whether it is a fact that due to shortage of funds the progress of development of forests is hampered; and

(d) if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) :** (a) and (b) Central assistance released and amount utilised by Orissa State under the Centrally Sponsored Scheme of Social Forestry including Rural Fuelwood Plantation during 1982-83 and 1983-84 are :-

(Rs. in lakhs)

Year	Amount released	Amount utilised
1982-83	56.88	54.42
1983-84	56.65	60.00

(anticipated)